



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 482 of 200 3
Applicant(s) Smt. Ichhamani Swain Respondent(s) Union of India & Ors.
Advocate for Applicant(s) Mr. G. Mishra Advocate for Respondent(s) H-K. Mallick, D-Das
T-K. Mishra

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

9.7.0. for Rs. 50/- fee.

For consideration pl.

REGISTER

28/8/2003
Registrar

01. Order dt. 01.09.2003.

Learned Counsel for the Applicant Mr. H. K. Mallick seeks permission to withdraw this OA with liberty to file a fresh OA. Prayer allowed. This OA is disposed of as withdrawn with liberty to file a fresh OA if so desired.

high
vibe chait

member

28.08.03

28/8/2003

Registrar

DR

Defect send

For Regn pl.

DR
27/8/03

S.O. (T)

DR

15/8/03

DR
28/8/03